NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 01.06.2021 (TUESDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey- R1 Ammar Faizullabhoy-R2 to R4
2.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	Bharat Sood	Sreenita Ghosh Saikat Sarkar-R21 Kumarjit Banerjee- CoC
3.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Saikat Sarkar-R21 Kumarjit Banerjee- CoC
4.	Comp. App. (AT) (Ins) No. 1024 of 2020	Aavanor Systems Pvt. Ltd. Vs. Pers Enterprises Pvt. Ltd.	Mohit D. Ram	Ravi Raghunath
5.	Comp. App. (AT) (Ins) No. 1097 of 2020	Committee of Creditors of M/S KSK Mahanadi Power Company Ltd. through Power Finance Corporation Ltd. Vs. KSK Mahanadi Power Company Ltd. through its resolution Professional, Sumit Binani With	Biswajit Dubey	Sumesh Dhawan Zeeshan Khan
6.	Comp. App. (AT) (Ins) No. 1116 of 2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd. Vs. Power Finance Corporation Ltd. With	Misha	Sanskriti Sidna-COC
7.	Comp. App. (AT) (Ins) No. 1127 of 2020	Punjab National Bank Vs. KSK Water Infrastructures Pvt. Ltd.	Bishwajit Dubey	Rakhi Ray-R1 R.S. Sravan Kumar- RP

For Admission (After Notice)

1. Notice Board

8.	Comp. App. (AT)	Starlog Enterprises Ltd.	Pai Amit	Bishwajit Dubey
	(Ins) No. 156 of	Vs.		
	2021	Avil Menezes		
		IRP for AMW Motors Ltd.		

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By the order of Hon'ble Officiating Chairperson -sd/-

-sd/-Registrar

2. Website: www.nclat.nic.in